3221 Written Answers

[12 MARCH 1965]

(b) if so, how many persons will be settled there and whether there is any scheme for starting some industry there?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) Yes. A scheme for the resettlement of 253 agriculturist families of new migrants from East Pakistan in Manipur has been sanctioned. The scheme is under implementation. There is no proposal at present for starting any industry there.

*454. [Transferred to the 22nd March 1965.]

INQUIRY INTO INCIDENTS AFTER RELEASE OF GODSE AND KARKARE

*455. SHRI DEOKINANUAN NARA-YAN: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 671 in the Rajya Sabha on the 18th December, 1964 and state.

(a) whether any inquiry into the incidents consequential on the release of Godse and Karkare, the convicts in Mahatma Gandhi Murder case, has since been held; and

(b) if so, whether any interim report has been received by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (Shri Jaisukhlal Hathi): (a) No, Sir.

(b) Does not arise.

REGULARISATION OF SQUATTERS' COLONIES IN WEST BENGAL

*456. $\begin{cases} SHRI D. L. SEN GUPTA: \\ SHRI BHUPESH GUPTA: \end{cases}$

Will the Minister of REHABILITATION be pleased to state:

(a) whether all the squatters' colonics in West Bengal have been regularised by giving 'Arpanpatras' to the refugees settlers there; and

(b) if not, what are the difficulties in the way of regularising them?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) Out of 148 squatters' colonies in West Bengal accepted for regularisation, 135 have been regularised in full and 8 in part, covering a total number of 17.047 families. All these families have also been given 'Arpanpatras'.

(b) No major difficulties in regularising the remaining colonies have come to the notice of the Government of India beyond the normal legal and procedural requirements in regard to acquisition.

In some cases, however, the acquisition proceedings have been delayed by court injunctions obtained by interested parties.

EXPANSION OF BARAUNI REFINERY

*457. SHRI S. C. DEB: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer given to Starred Question No. 19.4 in the Rajya Sabha on 26th February, 1965 and state:

(a) the magnitude of the expansion programme of the Barauni Refinery;

(b) how long it will take to complete the programme; and

(c) what are the terms of agreement with U.S.S.R. for the supply of the equipment for the expansion of the said Refinery?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) The refineries capacity will be expanded from 2 million tonnes to 3 million tonnes per annum.

(b) The expansion is expected to be completed during 1966.

(c) The hon'ble member is referred to reply to (b) of Starred Question No. 194 on 26th February, 1965.

SHORTAGE OF SCHOOL ATLAS FOR STUDENTS

*458. SHRI N. PATRA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that students are experiencing a lot of difficulties for want of a school Atlas; and